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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.50 AM				
	PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY	, MEMBER-JUDICIAL	
APPLICATION NUMBER		:		
PETITION NUMBER		: CP/2/2016		
NAME OF THE PETITIONER(S)		: John S. Dorai		
NAME OF THE RESPONDENT(S)		: M/S The Church of South India Trust Association & others		
SECTION		: 241		
Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE	
1.	J.JENNY	Coursel for the Impleading Petitioner in CAIVOS 43/2016 44/2018 in CPNO. 2/2016	T. Teny	
2,	C. Vankalash	Coursel for 2 to 11 Respondents in op  Ap Mo. 75/pin pe	2/16, Contable	
3.	S. JAYAKUMAR	Coursel for ional pextores in C.A. No	ud g Soft	
<b>A</b> ·	D. RADW HUKUMARUN			

## **ORDER**

CP-2/2016: Counsel for petitioner present. Counsel for R2 to R11 present.

CA 48/2016: Counsel for applicant present. Counsel for respondents present and prayed time for filing counter. Time extended at request.

CA 49/2016: Petitioner in person present. Counsel for respondents are present. Both the parties prayed time for making submissions.

CA 43/2017: Counsel for applicant present. Counsel for respondents present and filed counter. Counsel for petitioner has filed rejoinder to the counter. For hearing submissions by both the counsel, time extended at their request.

CA 44/2017: Counsel for the applicant present. Counsel for respondents present and prayed time for submitting arguments. Time extended at request.

CA 75/2017: Counsel for applicant present and prayed time for making submissions in relation to the service of notice to the respondents. Time extended at request.

Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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